



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17<sup>th</sup> March, 2023

### **NOTICE**

Please take notice that the following matters listed on 17.03.2023 in the Court-IV will not be taken up. The next date will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1422 of 2022 & I.A. No. 4448,4406 of 2022 <b>(With Defects)</b>	Aayat Processors Vs. Jalesh Kumar Grover	Pallavi Singh	Raunak Dhillon Isha Malik Nihaal Dewan Abhishek Anand Sahil Bhatia-R1
<b>2.</b>	Comp. App. (AT) (Ins) No. 66 of 2023	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	Pulkit Deora	Karan Kohli

3.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022  <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	Sanjay Gupta Ajit Mohan-R1
4.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022  <b>(With Defects)</b>	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	Abhishek Puri	Deepak Khurana Ashwini Kr. Tak Shruti Pandey-R2 Ashish Verma
5.	Comp. App. (AT) (Ins) No. 1489 of 2019 & I.A. No. 4237 of 2019 & 552 of 2022  <b>(PH)</b>	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	Suman S Anukur Kashyap	Gautam Singh-R1 Aditya Grover Arjun Gover-R2
6.	Comp. App. (AT) (Ins) No. 444 of 2022 & I.A. No. 3802 of 2022  <b>(PH)</b>	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors.  <b>With</b>	Abhishek Anand	Sanjay Bhatt Sahil Monga-R1 Apoorva Choudhary-R2 Akshay M Gupta- R8
7.	Comp. App. (AT) (Ins) No. 651 of 2022  <b>(PH)</b>	Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors.  <b>With</b>	Sahil Monga	Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2
8.	Comp. App. (AT) (Ins) No. 370 of 2022  <b>(PH)</b>	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd.  <b>With</b>	Sanjay Bhatt	R.K Gupta Ekansh Mishra Swarlipi Deb Roy Akshay M Gupta
9.	Comp. App. (AT) (Ins) No. 602 of 2022  <b>(PH)</b>	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr.  <b>With</b>	Pooja Mahajan	Apoorva Chowdhury Sanjay Bhatt-R1 Prabhas Bajaj-R2

<b>10.</b>	Comp. App. (AT) (Ins) No. 1379 of 2022 & I.A. No. 4311, 4312, 4733 of 2022  <b>(With Defects)</b> <b>(PH)</b>	Girish Chander Joshi Vs. Orris Infrastructure Pvt. Ltd. & Ors.	Raj Kamal	Abhishek Anand Nipun Gautam Hemant Chaudhri Sanjay Bhatt Akshay M Gupta
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By order of Hon'ble Chairperson

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Registrar